

[Shri Hem Barua]

of reprisal against our not permitting their aircraft to fly over our territory according to the terms of the Sino-Pakistan air agreement?

Shri Mohiuddin: I have already stated that on the 15th there was a flight except that an enquiry was made. On the 22nd perhaps because the Dacca office had not got the clearance or information that incident had happened. I am not sure whether this involves any reprisal as suggested by the hon. Member.

Shri P. R. Chakraverti (Dhanbau): In view of the fact that the first flight was allowed to continue without any interference and in view of the unsavoury experience had by the 21 passengers on the second flight, is the Government assured that no further trouble will arise?

Shri Mohiuddin: I hope, there will be no further trouble as far as the scheduled services are concerned, but it is not possible for me to prophesy anything that might happen in future....(Interruption). The flight will take place as usual. I have the information that the DG CA, Karachi, has sent the information to Dacca that this flight will be a scheduled flight.

14.38 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS.

TWENTY-EIGHTH REPORT

Shri Hem Raj (Kangra): Sir, I beg to move:—

"That this House agrees with the Twenty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th November, 1963."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Twenty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th November, 1963."

The motion was adopted.

14.39 hrs.

RESOLUTION RE: PENSIONS FOR ARMED SERVICES

Mr. Deputy-Speaker: Now, the House will proceed with further discussion of the following Resolution moved by Shrimati Sharda Mukerjee on the 20th September, 1963:—

"This House is of opinion that pensions of Army Jawans, Airmen and Naval ratings are inadequate and should be revised upwards."

as also the amendment moved by Shri S. M. Banerjee. Out of the time allotted, 1 hour and 2 minutes remain. Shri Sheo Narain was on his legs; he might continue his speech.

श्री शिव नारायण (बांसी)

उपाध्यक्ष महोदय, यह बड़ा पवित्र प्रस्ताव है और इस का समर्थन करना प्रत्येक भारतवासी और देश भक्त का परम कर्तव्य है। मैं डिफेंस मिनिस्टर का ध्यान कुछ प्वांस्ट्स की तरफ़ दिलाना चाहता हूँ।

एक सिपाही १७ रुपये महीने पर भर्ती होता है और अगर वह नौ साल तक सर्विस करता है तो उसको मैकिंगम तन्हुवाह ३० रुपये महीने होती है। अगर वह मर जाता है, तो उस के परिवार को ३ X ६, अर्थात् कुल २७० रुपये ग्रेट्टम रिलीफ़ के रूप में मिलते हैं। एक सिपाही अपनी कीमती लाइफ़ अपनी कौम और मुल्क की सेवा में अर्पण करता है, लेकिन उसको कोई महत्व नहीं दिया जाता है। अगर किसी सिपाही को